(b) Does not arise.

1387

PUNJABI LANGUAGE IN DELHI SCHOOLS

125. DR. GOPAL SINGH: Will the Minister of EDUCATION be pleased to •tate the number of schools in Delhi being run by the Delhi Municipal Corporation and Government where:

- (j) Punjabi is being taught in glass I as medium of instruction;
- (ii) Punjabi is being taught in Class VI as one of the optional subjects; and
- (iii) Punjabi is being taught in Higher Secondary School??

THE DEPUTY MINISTER ne THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN):

(i) Delhi Municipal Corporation

Schools	9
Government Schools .	Nil
Government aided schools .	12
(ii) Corporation Schools .	Nil
Government Schools .	30
Government aided Schools	2
(iii) On the assumption that the question relates to the teaching of Punjabi at the Higher Secondary stage: Corporation Schools	Nil
Government Higher Secon- dary Schools	13
Government aided Higher Secondary Schools	12

1154 RSD-3.

12 Noon

PAPERS LAID ON THE TABLE

on the Table

APPROPRIATION ACCOUNTS AND BLOCK ACCOUNTS (1962-63) OP INDIAN RAILWAYS AND AUDIT REPORT, RAILWAYS, 1964.

THE MINISTER OF SUPPLY (SHRI JAISUKHLAL HATHI): Madarn, on behalf of Shri T. T. Krishnamachari I beg to lay on the Table, under clause (1) of article 151 of the Constitution, a copy each of the following papers: -

- (i) Appropriation Accounts of Railways in India for 1962-65 (Parts I and II).
- (ii) Block. Accounts (including Capital Statements comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts of Indian Government Railways, 1962-63.
- (iii) Audit Report, Railways, 1964.

[Placed in Library. See No. LT-2340 to 2343/64].

THE ARTICLES OF ASSOCIATION AND MEMORANDUM OF ASSOCIATION OF BOKARO STEEL LIMITED

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (Shri SUBRAMANIAM): I beg to lay on the Table a copy each of the following papers: -

- (i) The Articles of Association of Bokaro Steel Limited.
- (ii) The Memorandum of Association of Bokaro Steel Limited. [Placed in Library. See No. LT-2365/64],

THE DEFENCE OF INDIA (AMENDMENT) **RULES, 1964**

THE MINISTER OF STATE IN THB MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): I beg to lay on the Table a copy of the Ministry of Home Affairs Notification G.S.R. No. 135, dated the 20th January, 1964,